

ITEM NO.14 Court 3 (Video Conferencing) SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 12122-12123/2018

MUNICIPAL CORPORATION OF GR. MUMBAI

Appellant(s)

VERSUS

ANKITA SINHA & ORS.

Respondent(s)

IA No. 182505/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 182504/2018 - STAY APPLICATION)

WITH

C.A. No. 86/2019

IA No. 2559/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 2557/2019 - STAY APPLICATION)

C.A. No. 5902/2019

(FOR ADMISSION and IA No.110748/2019-EX-PARTE STAY)

SLP(C) No. 6732/2021

(FOR ADMISSION and I.R. and IA No.54765/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.54764/2021-PERMISSION TO
FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 5930/2021

(FOR ADMISSION and I.R. and IA No.51526/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT.)

SLP(C) No. 6733/2021

(FOR ADMISSION and I.R. and IA No.55710/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.55711/2021-EXEMPTION FROM
FILING O.T. and IA No.55709/2021-PERMISSION TO FILE PETITION
(SLP/TP/WP/..))

Diary No(s). 11655/2021

(FOR ADMISSION and I.R. and IA No.61227/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.61226/2021-PERMISSION TO
FILE PETITION (SLP/TP/WP/..))

Diary No(s). 13789/2021

(FOR ADMISSION and I.R. and IA No.70828/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.70826/2021-PERMISSION TO
FILE PETITION (SLP/TP/WP/..) and IA No.70827/2021-PERMISSION TO
FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 13811/2021

(FOR ADMISSION and I.R. and IA No.70079/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.70078/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 13890/2021

(FOR ADMISSION and I.R. and IA No.70708/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.70705/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

C.A. No. 2897/2021

(IA No.82165/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.82164/2021-STAY APPLICATION and IA No.82163/2021-PERMISSION TO FILE APPEAL)

SLP(C) No. 11426/2021

(FOR ADMISSION and I.R. and IA No.80006/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.80004/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.80007/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 11427/2021

(FOR ADMISSION and I.R. and IA No.80684/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.80683/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 16948/2021

(IA No.92134/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.92133/2021-EX-PARTE STAY and IA No.92132/2021-PERMISSION TO FILE APPEAL)

SLP(C) No. 11798/2021

(IA No. 96991/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12669/2021

(FOR ADMISSION and I.R. and IA No.100745/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.100747/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.100967/2021-APPLICATION FOR PERMISSION.)

Diary No(s). 19534/2021

(FOR ADMISSION and I.R. and IA No.104426/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.104427/2021-EXEMPTION FROM FILING O.T. and IA No.104430/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.104425/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 08-09-2021 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE HRISHIKESH ROY**

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

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UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

Written submissions by the parties be filed
within one week from today.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER